



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the following matter adjourned in the Court-III on 14.12.2023.

The next date is 11.01.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 501 of 2023 (PH)	Advantagesai Projects Pvt. Ltd. Vs. Akshay Techforge Pvt. Ltd.	Krishna Chaitanya	Swapan Pradhan

By order of Hon'ble Chairperson

-Sd/-

Registrar